



**FRIDAY, 29 JANUARY 2021**

**11.30 A.M**

**11 30 AM**

**(Shri Isidore Fernandes, Dy. Speaker in Chair.)**

**1. QUESTIONS**

**(1) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1C and 2B for the day were orally answered.

**(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(2) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

**1.** Postponed Unstarred Question No.127 tabled by Shri Ravi Naik, MLA regarding 'Backlog of ST/SC/OBC/EWS and Physically Handicapped Categories (originally slated for answer on 05-02-2020) was laid on the Table.

**2.** Postponed Unstarred Question No.75 tabled by Shri Rohan Khaunte, MLA regarding 'Implementation of Schemes' (originally slated for answer on 05-02-2020) was laid on the Table.

**3.** Postponed Unstarred Question No.79 tabled by Shri Vijai Sardesai, MLA regarding 'Subsidy for Farmers' (originally slated for answer on 05-02-2020) was laid on the Table.

**(3) UNSTARRED QUESTIONS**

**(a) Reply Postponed:-**



Reply to Unstarred Question No.104 was postponed to next session.

**(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

**12 31 PM**

**2. ZERO HOUR MENTIONS:**

**(1) SHRI DIGAMBAR KAMAT, Leader of Opposition** made mentions about the following:

**(a)** “Fear and Apprehension in the minds of the people about non-availability of Security Guards at Cabo De Rama Fort. This Fort is of Architectural and heritage importance needs to be protected and necessary security and needs to be deployed.”

**SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Archives and Archaeology** replied to the Mention.

**(b)** “Apprehension in the minds of local artists about failure of the Government to provide financial assistance/grants during annual festivals of touristic importance. The Department needs to promote local artists to preserve the cultural Heritage of Goa.”

**SHRI GOVIND GAUDE, Minister for Art and Culture,** replied to the Mention.

**2. SHRI WILFRED D’SA, MLA** made a mention about the “Anxiety in the minds of villagers due to construction of Western By-pass road which is dangerous to vehicular traffic at crossing level at Dongorim, Rumder, Gorvoti, Nuvem and Matol Verna due to non installing of traffic signals and street lights on these stretch. The



action the Government intends to take to install the traffic signals, street lights on stretches of Western By-Pass between Nuvem to Verna to avoid accidents and prevention of loss of life and property.

**SHRI DEEPAK PRABHU PAUSKAR, Minister for P.W.D.** replied to the Mention.

(3) **SHRI GLENN SOUZA TICLO, MLA** made a mention about the approval granted by the Town & Country Planning Department to a private individual to carry out construction in Comunidade land in contravention of the provisions of the Goa Land Use Act 1991 and land conversion of water catchment/harvesting area into that of a commercial sports complex construction which is intended to be used for commercial purposes such as weddings and parties etc. and in the process, destroying agricultural land of the Comunidade.

**SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister** for Town & Country Planning replied to the Mention.

(4) **SHRI ROHAN KHAUNTE, MLA,** made mentions about the following:

(a) "fear and anxiety in the minds of the people of Porvorim due to the haphazard planning of the area owing to the increasing number of Government, commercial and residential complexes. Porvorim is categorized under 'urban' status, however, the constituency still faces major water, electricity, garbage and sewerage problems. Therefore, it is imperative to commission the Water Treatment Plant so as to ease out the water related problems of the area. In addition, the Government needs to revisit its 'Har Ghar Nal' concept considering many parts of the State still lack proper water supply. The people of Porvorim are also concerned about the electrical issues in the area. The street light poles are not having LED fittings due to shortage of the same.



This results in areas with dark spots, frequent accidents and security issues. Furthermore, there have been concerns on the pendency of the Sewerage Treatment Plant wherein the land for setting up the plant is still pending clearance. Similarly other vital projects of the Constituency such as the Housing Board market, Multipurpose Panchayat ground, proposed fire station, proposed Science Park, PDA Garden Tourism Art park also needs to be made operational. The steps Government proposes to take in this regard.”

- (b) “Apprehension and anxiety in the people of the State due to the unwarranted firearm safety training course mandated during gun license renewals. Rule 24 of the Arms Rules 2016, mandates, the safety handling training to be undergone only by those applying afresh or those who have undergone the training during the issuance of their primary gun license. However, the people belonging to senior citizen category, farmers, army officials and individuals holding fire arm for self-defence are also forced to undergo the safety training which was not mandatory while getting their primary license. In addition, Government has to consider that not everyone can access the sophisticated training system and afford the exaggerated processing fees. Therefore, there is an urgent need for issuing appropriate guidelines/SOPs in order to put this issue to perspective. The Government should take immediate action on priority basis.”

**DR. PRAMOD SAWANT, Chief Minister** replied to the Mentions.

**(Shri Dayanand Sopte, MLA in Chair at 12 43 PM.)**

**(Shri Isidore Fernandes, Dy. Speaker in Chair 12 46 PM.)**

- (5) **SHRI RAMKRISHNA DHAVALIKAR, MLA**, made mentions on the following:



- (a) “Fear and apprehension in the minds of self help groups providing mid-day meals in various schools in the State of Goa for discontinuing their services, which has caused hardships to the self help group members on account of financial losses to their business. The measures the Government intends to take in this regards, so as to strengthen and provide relief to the unemployed women/self help group members.”

**DR. PRAMOD SAWANT, Chief Minister** replied to the Mention.

- (b) **SHRI RAMKRISHNA DHAVALIKAR, MLA**, made a mention about “Fear and anxiety in the minds of the agriculturists specially cashew and mango growers on account of great loss and damage caused by cyclonic unprecedented incessant rains, thereby damaging blossom of cashew and mango trees and measures the Government intends to take to support these agriculturists.

**SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Agriculture**, replied to the Mention.

6. **SHRI ALEIXO REGINALDO LOURENCO, MLA**, made a mention about the relaxation in the requirement for obtaining one month residence certificate for registration of marriage of foreign Nationals of Goan Origin.”

**SHRI NILESH CABRAL, Minister for Law and Judiciary** replied to the Mention.

7. **SHRI CHURCHILL ALEMAO, MLA**, made a mention as regards the “Fear and anxiety in the minds of the people of Goa as regards that the management of Malika Arjun College of Canacona, has not obtained NOC from the concerned Authorities as regards the change in the name of the College.



**SHRI PRAMOD SAWANT, Chief Minister** replied to the Mention.

1 00 PM

**3. OBITUARY REFERENCES**

**SPEAKER** made Obituary References to the sad demise of Professor Edward de Lima, a prolific Konkani writer, litterateur and a social worker. His most recent book 'Tales of Socorro' is his debut into fiction after his autobiographical story 'Yesterdays at Monte- Jogging down Memory Lane' of 2019, was significant and Shri Antonio Inacio Joao De Souza, noted Tiatrist and singer."

(The House stood in silence for a minute as a mark of respect to the departed souls.)

1 02 PM

**4. CONGRATULATORY REFERENCES**

**SPEAKER**, made Congratulatory References to the following:

1. **Late Smt. Mridula Sinhaji**, former Governor of Goa, for having being selected to be awarded the prestigious Padmashri award posthumously.
2. **Shri Vinayak Khedekar**, veteran writer, noted folklore artist and researcher for having being selected to be awarded the prestigious Padmashri award.
3. **S/Shri Aleixo Reginaldo Lourenco**, MLA, **John Claro Fernandes**, veteran tiatrist and **Enclidas De Elly**, noted Konkani writer, for being conferred the Gulab Awards.
4. **Shri Raghunath Mashelkar**, eminent scientist, for being honoured with the prestigious 'Atal Sanskriti Gaurav Puraskar.
5. **Shri Krishna Gajanan Vaze and Smt. Sindhu Samit Nayak Prabhudessai**, for being selected and awarded the State and National Awards respectively for excellence in teaching.



6. **Master Akshay Bhangle, Miss Vinita Bicholkar, Miss Dielle Da Silva, Miss Nympha Fernandes**, who have excelled in their academics par excellence.
7. **Ms. Prerna Palekar**, for excellence in performing arts.
8. **Master Leon Mendonca**, for winning the 67<sup>th</sup> Chess Grand Master of India title.
9. **Miss Tanisha Crasto and Miss Anura Prabhudessai**, for excellence in Badminton.
10. **The Goa Visually Impaired Cricket Team**, for winning the Runners-up title of Parasman Trophy Tournament in Ajmer and **Master Ashitosh Mawaskar**, for winning the 'Man of the Series' award.
11. **Master Yash Fadte**, for winning the French Open Junior Squash Championship.
12. **Smt. Sapana Pai Anglo, Shri Vivek Naik and Smt. Hema Bugade**, recipients of Kaushalacharya Award.
13. **Miss Nisha Rajkumar Prasad**, for her courageous act of rescuing an infant from a kidnapping attempt at Bambolim.
14. **Shri Santosh Bhirmole**, for training Indian Men's boxing team for World Championships to be held in Paris and Tokyo Olympics in 2021.
15. **Miss Sharon Dias**, for winning National and International beauty pageants.
16. **Miss Tracy Fernandes (Physiotherapist) and Miss Shikha Pandey (Cricket player)**, for representing Team India at ICC Women's World Cup and T20 in Australia in 2021.
17. **Miss Uvena Fernandes**, Assistant Referee to officiate in FIFA World Cup Final in U-17 Women's World Cup at Jordan.
18. **S/Shri Prabhod Shirwaikar and Ravindra Desai**, Deputy Superintendent of Police, for being awarded the President's medal for distinguished service.



19. **Indian Cricket Team under the Captaincy of Ajinkya Rahane,**  
for winning the Border-Gavaskar Trophy in Australia.
20. **All Elected Members** of the Zilla Panchayats.

( The House was adjourned for lunch at 1 06 PM and resumed it  
sitting at 2 30 PM)

(Shri Rajesh Patnekar, Speaker in Chair at 2 30 PM.)

**2 30PM**

4. **PAPERS LAID ON THE TABLE**

1. **DR. PRAMOD SAWANT**, Chief Minister laid the following:
  - a. Annual Administration Report of the Government of Goa for the year 2017-18 and 2018-19.
  - b. Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31<sup>st</sup> March , 2019 (Report No. 1 of the year 2020).
  - c. Report of the Comptroller and Auditor General of India on State Finances, of the Government of Goa for the year ended 31<sup>st</sup> March, 2019 (Report No. 2 of the year 2020).
  - d. Finance Accounts 2018-19, Volume –I
  - e. Finance Accounts 2018-19, Volume –II
  - f. Appropriation Accounts 2018-19.
  - g. The Annual Report of Goa Meat Complex Ltd. for the year 2019-2020.

**2 32 PM**

5. **CALLING ATTENTIONS**

1. **S/SHRI DIGAMBAR V.KAMAT**, Leader of Opposition and **PRASAD GAONKAR**, MLA, called attention of the Hon. Minister for Forests to the following:





“Fear and apprehension in the minds of the people, especially among Tribal Community, OTFD and others from Sanguem Quepem, Canacona, Dharbandora and Sattari Talukas about their future with regards to their Homes/Properties/Cultivable Land/Cattle due to frequent changes and inconsistency in Government Policy Decisions as well as lethargic approach of the Government with respect to Forest Right Claims under Forest Right Act 2006, Notifications of Wildlife Sanctuaries, Settlement of Rights under Wildlife Protection Act. The steps Government intends to take in this matter.”

**DR.PRAMOD SAWANT** Chief Minister/Minister for Forests made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Prasad Gaonkar, MLA..... 2 35 PM
2. **Shri Digambar Kamat**, Leader of Opposition.....2 42 PM
3. **Shri Isidore Fernandes**, Deputy Speaker..... 2 44PM
4. **Dr. Pramod Sawant**, Chief Minister/Minister for Forests  
replied thereto. ....2 51PM

**2. S/SHRI RAMKRISHNA DHAVALIKAR, AND ROHAN KHAUNTE** MLAs’ called attention of the Hon. Minister for Water Resources Department to the following:

“Fear and apprehension among the agriculturists due to non-maintenance and construction of bund by the Government for promoting agriculture in the State of Goa on account of which our young youth and age old agriculturists shy away from carrying out the business. The measures the Government intends to take in this regards.”

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.



The following Members sought clarifications.

1. Shri Ramkrishna Dhavalikar, MLA.....3 05PM.
2. Shri Rohan Khaunte, MLA.....3 12PM
3. Shri Aleixo Lourenco,MLA.....3 22PM
4. Shri Jayesh Salgaonkar,MLA.....3 29PM
5. Shri Francis Silveira,MLA.....3 34PM
6. Shri Churchill Alemao, MLA..... 3 38PM

**Dr. Pramod Sawant**, Chief Minister, **Shri Chandrakant Kavalekar**, Deputy Chief Minister and **Smt. Jennifer Monserrate**, Minister for Revenue replied thereto.

**3. SHRI JOSHUA PETER D'SOUZA, MLA** called the attention of the Hon. Chief Minister to the following :

“Fear and anxiety in the minds of the people regarding open water bodies such as small lakes and ponds. The death of two kids from Mapusa due to drowning recently has brought this matter to the fore. The steps the Government intends to take to prevent such accidents.

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Member sought clarifications.

Shri Joshua D Souza, MLA .....3 56PM

Dr. Pramod Sawant, Chief Minister replied thereto.

( The House adjourned for tea at 4 02PM and resume its sitting at 4 30PM.)

**4 30PM (Shri Rajesh Patnekar, Speaker in Chair in Chair at 4 30 PM.)**

**6. PRIVATE MEMBERS' RESOLUTIONS**

**(1) SHRI RAVI NAIK, MLA** moved the following:

“This House unanimously resolves that the Government constitutes a Third District in the State of Goa in the constituencies of Sattari, Ponda



and Dharbandora Talukas for better administration, efficient delivery of services to every citizen of the State as it will be more convenient to the people of the said area which is a long pending demand of the people of the above Talukas.”

The following Members spoke on the Resolution.

1. Shri Ravi Naik, MLA.....4 31PM
2. Shri Ramkrishna Dhavalikar, MLA.....4 43PM
3. Shri Luizinho Faleiro, MLA.....4 45PM

**SM. JENNIFER MONSERRATE**, Minister for Revenue replied to the points raised by the movers.

The Resolution was put to vote in the House.

In favour of the Resolution: 9

Against of the Resolution: 23

The Resolution was negatived.

**5 09 PM**

**(2) SHRI TICLO GLENN J V A E SOUZA, MLA** moved the following:

“This House unanimously resolves that many dwelling units are constructed on Government or Comunidade lands. These structures are erected/constructed without any statutory permissions but avail water and electrical connections under the Health Act, thereby causing loss of revenue on license and statutory fees to the Government. Therefore, a special mechanism should be created by the Government to regularize these structures”.

The following Members spoke on the Resolution.

1. Shri Glenn Souza Ticlo, MLA .....5 10 PM
2. Shri Rohan Khaunte, MLA.....5 16 PM  
(**Shri Isidore Fernandes**, Deputy Speaker in Chair at 5 23 PM.)
3. Shri Nilkanth Halarnkar, MLA..... 5 29 PM



4. Shri Aleixo Lourenco, MLA.....5 33 PM
5. Shri Luizinho Faleiro, MLA.....5 37 PM
6. Shri Churchill Alemao, MLA.....5 47 PM  
(Shri Rajesh Patnekar, Speaker in Chair at 5 49 PM.)
7. **Shri Digambar Kamat**, Leader of Opposition.....5 51 PM

**DR. PRAMOD SAWANT**, Chief Minister and **SMT.JENNIFER MONSERRATE**, Minister for Revenue replied to the points raised by the movers.

The Resolution was withdrawn with the leave of the House.

6 12PM

- (3) \***S/SHRI VIJAI SARDESAI AND ALEIXO REGINALDO LOURENCO, MLA** moved the following:

“This House strongly recommends the Government that the three linear projects of double tracking of railway lines, power transmission and National Highway expansion passing through the protected areas of Bhagwan Mahaveer Wildlife Sanctuary and Mollem National Park be scrapped in the interest of the public who have shown strong opposition to these three projects that threaten the ecology of the area”.

The following Members spoke on the Resolution.

1. Shri Vijai Sardessai, MLA .....6 12 PM
2. Smt. Alina Saldanha, MLA .....6 34 PM
3. Shri. Aleixo Lourenco, MLA .....6 51 PM  
(**Shri Dayanand Sopte**, MLA in Chair at 7 05 PM.)
4. Shri Rohan Khaunte, MLA.....7 09 PM
5. Shri Churchill Alemao, MLA.....7 21 PM
6. Shri Clafasio Dias, MLA.....7 33 PM
7. Shri Luizinho Faleiro, MLA.....7 39 PM  
(Shri Rajesh Patnekar, Speaker in Chair at 7 44 PM.)
8. Shri Ramkrishna Dhavalikar, MLA.....7 59 PM



9. Shri Vinoda Paliencar, MLA.....8 09 PM
- 10.Shri Prasad Gaonkar, MLA.....8 17 PM
- 11.Shri Wilfred D'Sa, MLA.....8 22 PM
- 12.Shri Jayesh Salgaonkar, MLA.....8 25 PM
- 13.**Shri Digambar Kamat**, Leader of Opposition.....8 41 PM

**(Shri Isidore Fernandes, Dy. Speaker, in Chair at 10 01 PM.)**

**SHRI DEEPAK PAUSKAR**, Minister for P.W.D, **SHRI NILESH CABRAL**, Minister for Environment, and **DR.PRAMOD SAWANT**, Chief Minister replied to the points raised by the movers.

The Resolution was put to vote of the House

In favour of the Resolution: 11

Against of the Resolution: 20

The Resolution was negatived.

(4) **SHRI DIGAMBAR KAMAT, LEADER OF OPPOSITION** moved the following:

“This House strongly recommends the Government to name one of the stands at Pt. Jawaharlal Nehru Stadium at Fatorda in honour of former Sports Minister Shri Francisco Monte Cruz, as he had put in lot of efforts to ensure that the stadium is completed in a record period of six months time and was opened in the year 1989 to host the prestigious Nehru Gold Cup, the 1<sup>st</sup> International Football Tournament in Goa and after which the Stadium could host various National and International Football and Cricket matches. It was only due to his efforts with personal supervision, timely effective decisions and motivation to the team involved in the construction work, which has yielded positive results and has helped the Sports Fraternity immensely”.



The following Members spoke on the Resolution.

1. **Shri Digambar Kamat**, Leader of Opposition .....11 03 PM
2. Shri Ramkrishna Dhavalikar, MLA.....11 06 PM
3. Shri Luizinho Faleiro, MLA.....11 12 PM
4. Shri Vijai Sardessai, MLA.....11 17 PM
5. **Shri Mauvin Godinho, Minister for Panchayats** .....11 19 PM

**SHRI MANOHAR AZGAONKAR**, Minister for Sports replied to the points raised by the Mover.

The Resolution was passed unanimously.

11 24 PM

#### 7. GOVERNMENT BILLS-CONSIDERED AND PASSED

1. **DR.PRAMOD SAWANT, Chief Minister** moved that The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 3, Clause 1, the enacting formula and the long Title were put to vote and adopted.

The following Members spoke:

- 1-Shri Rohan Khaunte, MLA .....11 26 PM
- 2-Shri Digambar Kamat, Leader of Opposition ....11 29 PM

Dr. Pramod Sawant, Chief Minister clarified the points raised by the Members.

**Dr. Pramod Sawant**, Chief Minister, moved that The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.



**2. SMT. JENNIFER MONSERRATE, Minister for Revenue,** moved that The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

The following Members spoke

- 1- **Shri Digambar Kamat**, Leader of Opposition .....11 32 PM
- 2- Shri Aleixo Lourenco, MLA.....11 33 PM
- 3- Shri Rohan Khaunte, MLA.....11 36 PM
- 4- Shri Ravi S. Naik, MLA.....11 43 PM
- 5- Shri Luizinho Faleiro, MLA.....11 44 PM
- 6- Shri Vijai Sardessai, MLA.....11 45 PM

Clauses 2 , Clause 1, the enacting formula and the long Title were put to vote and adopted.

Division was sought

For the Resolution ... 19

Against the Resolution ... 9

**Smt. Jennifer Monserrate, MLA,** moved that The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

**3. SMT. JENNIFER MONSERRATE, Minister for Revenue,** moved that The Goa Land Revenue Code (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.



The following Members spoke

1. Shri Digambar Kamat, Leader of Opposition ... 11 56 PM
2. Shri Luizinho Faleiro, MLA ... 12 00 AM
3. Shri Ravi Naik, MLA ... 12 01 AM
4. Shri Rohan Khaunte, MLA ... 12 03 AM

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**Smt. Jennifer Monserrate, MLA**, moved that The Goa Land Revenue Code (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

**4. SHRI MAUVIN GODINHO, Minister for Transport** moved that The Goa Motor Vehicles Tax (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

**Shri Mauvin Godinho**, Minister for Transport spoke on the Bill.

Clauses 2 to 5, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**Shri Mauvin Godinho**, Minister for Transport, moved that the Goa Motor Vehicles Tax (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

**12 19 AM**

**8. FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS (LAST DAY)**





Further Discussion and Voting on the following Motion moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLAs', on 25<sup>th</sup> January, 2021:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25<sup>th</sup> January, 2021.”

The following Members spoke:

1. Shri Vijai Sardesai ..... 12 20 AM
2. Shri Ramkrishna Dhavalikar ..... 01 12 AM

(Shri Rajesh Patnekar in the Chair at .....01 14 AM

Dr. Pramod Sawant, Chief Minister replied to the debate..... 01  
43 AM

Thereafter, the Amendments moved to the Motion of Thanks were put to the vote of the House and were negatived and the Motion of Thanks to the Address of the Governor was adopted after discussion and voting in the House.

**2 20 AM**

**9. VALEDICTORY REMARKS BY SPEAKER**

**SHRI RAJESH PATNEKAR, Speaker**, made Valedictory Remarks.

**2 20 AM**



10. **NATIONAL ANTHEM**

The National Anthem was played.

(The Thirteenth Session, 2021 of the Seventh Legislative Assembly of the State of Goa which commenced on the 25<sup>th</sup> January, 2021 was adjourned *sine die* at the conclusion of its sitting held on 29<sup>th</sup> January, 2021, which concluded at 2 22 AM on 30<sup>th</sup> January, 2021.)

**ASSEMBLY HALL  
PORVORIM-GOA  
29<sup>TH</sup> JANUARY, 2021**

**NAMRATA ULMAN  
SECRETARY**